

FAST TRACK SESSIONS COURT, SEWREE, MUMBAI
IN THE COURT OF HHJ SMT. S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 29-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SESSIONS CASE	1000433/2018	The State of Bhandup Police Station Vs Siddharath Sunil Dhanawade and Others 02	PP
<u>COMPLIANCE</u>				
2	SESSIONS CASE	100214/2018	The State of Shivaji Nagar Police Station Vs Mohamad Mubarak Mohd. Nasib Raeen and 1 Accud.	
3	SESSIONS CASE	100262/2018	The State of Shivaji Nagar Police Station Vs Mohd. Naeem Abdul Shakur Shaikh	
